

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00701/2018**

Jabalpur, this Wednesday, the 25<sup>th</sup> day of July, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Ganesh S/o Shri Goverdhan Paradkar, aged about 30 years, By occupation : unemployed, R/o Shanti Nagar, Lahgadua Chikhalikalan, Chhindwara, District Chhindwara (M.P.) Pin Code 480001 **-Applicant**

**(By Advocate – Shri Ashok Chakravarty)**

**V e r s u s**

1. Union of India through its Principal Secretary, Department of Railway, 256-A, Rail Bhavan, Raisina Road, New Delhi 110001.
2. Collector, Chhindwara, District Chhindwara (M.P.) – 472115.
3. Divisional Railway Manager (Personnel), South East Central Railway, Nagpur (Maharashtra) 440014.
4. Executive Engineer (Construction), South East Central Railway, Department Engineering Construction Location Bet, Chhindwara (M.P.) 480001.
5. Sub Divisional Officer & Land Acquisition Officer, Collectorate Compound District Chhindwara (M.P.) 488001 **- Respondents**

**(By Advocate – Shri A.S. Raizada)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to approach the appropriate forum.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-